

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

21/12/2018

C.P./260/24/2013

S MENDLI

O.A./260/758/2012

-V/S-

FOR FURTHER ORDER

R K UPADHYAY

ITEM NO:18

FOR APPLICANTS(S) Adv. : None for the applicant

FOR RESPONDENTS(S) Adv.: Mr. S.B. Jena

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. No one was present on behalf of the applicant on 07.12.2018. Ld. Counsel for the Respondents submitted that in compliance of the order of this Tribunal dated 22.11.2012 passed in O.A. No. 758/12(Annexure-A/2) of the C.P. has been complied with and Respondents have passed an order dated 31.01.2013 disposing of the representation of the applicant. Copy of the said letter has been filed by the Respondents which is taken on record. Copy of the same may be given to the applicant as well as to the Ld. Counsel by Registered post by the Respondents.</p> <p>With this observation, the C.P. is dropped. Notices discharged.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>